

**IN THE INCOME TAX APPELLATE TRIBUNAL
DEHRADUN BENCH, DEHRADUN**

**BEFORE SHRI R.K. PANDA, ACCOUNTANT MEMBER
AND
SHRI V.P. RAO, JUDICIAL MEMBER**

**ITA No. 4529/Del/2017
Assessment Year: 2013-14**

Western Geco International Ltd.,
14th Floor, Tower-C, Building-10,
DLF Cyber City, Phase-II, Gurgaon.

DCIT, Circle-II
Intl. Taxation, Dehradun

PAN : AAACW4324J
(Appellant)

(Respondent)

Appellant by : Sh. Bhaumik Sanghvi, CA
Respondent by: Sh. N.S. Jangpangi, CIT/DR

Date of hearing: 22.11.2021
Date of order : 22.11.2021

ORDER

PER V.P. RAO, J.M.

This appeal by the assessee is directed against the order dated 28.04.2017 of CIT(A) for the assessment year 2013-14.

2. At the time of hearing, learned AR of the assessee stated at Bar that the assessee had opted for Vivad Se Vishwas Scheme, 2020 to settle the dispute arising from the assessment order and involved in the present appeal. Learned AR has also referred to the application dated 18.02.2021 filed by the assessee for withdrawal of

the present appeal in pursuance to opting for Vivad Se Vishwas Scheme, 2020. Thus, the Id. AR has pleaded that the present appeal of the assessee may be allowed to be withdrawn.

3. On the other hand, learned DR had no objection and accepted the fact that the assessee had already opted for Vivad Se Vishwas Scheme and paid requisite taxes as determined under the Vivad Se Vishwas Scheme.

4. Accordingly in the facts and circumstances of the case, when the assessee has opted for Vivad Se Vishwas Scheme to settle its tax disputes for the year under consideration and the designated authority has issued Form No.3 dated 03.02.2021, thereby acknowledging the payment/recovery of tax amount as determined under the Vivad Se Vishwas Scheme, 2020, hence, the present appeal of the assessee is allowed to be withdrawn and is liable to be dismissed.

5. In the result, the appeal of the assessee is dismissed being withdrawn.

Order pronounced in the open court on 22nd day of November, 2021 after conclusion of virtual hearing.

Sd/-

(R.K. PANDA)
ACCOUNTANT MEMBER

Dated: 22/11/2021

'aks'

Sd/-

(V.P. RAO)
JUDICIAL MEMBER